

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

1. MA-360/2000 in	6. CP-161/2000 in
RA-4/98	OA-2314/97
CP-314/98	
OA-343/97	
2. CP-299/98 in	7. RA-235/98 in
OA-662/97	CP-294/99
	OA-2316/97
3. CP-291/99 in	8. CP-295/99 in
RA-236/98	OA-2446/97
OA-2251/97	
4. RA-239/98 in	9. CP-233/99 in
CP-292/99	RA-258/98
OA-2258/97	MA-2678/98
	OA-1396/98
5. RA-238/98 in	10. MA-1933/2000 in
CP-293/99	OA-2901/97
OA-2265/97	

New Delhi this the 4th day of December, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

MA-360/2000 in
RA-4/98
CP-314/98
OA-343/97

1. Sh. Niranjan
S/o Sh. Khaniya Lal.
2. Sh. Dharambir,
S/o Sh. Kishan Lal.
3. Sh. Lakhon Lal,
S/o Sh. Keshu Ram.
4. Sh. Ramanand Samariya,
S/o Sh. Umrao.
5. Sh. Ramesh Kumar,
S/o Sh. Bhagwan Dass.
6. Sh. Babu Lal,
Sh. Kalu Ram.
7. Sh. Santosh,
S/o Sh. Kishan.
8. Sh. Kallu Khan,
S/o Sh. Abrahim.
9. Sh. Suresh Kumar,
S/o Sh. Sita Ram.
10. Sh. Sheo Raj,
S/o Sh. Banwari Lal.
11. Sh. Birender Singh,
S/o Sh. Bishamber Dayal.
12. Sh. Nank Chand,
S/o Sh. Shadu Ram.
13. Sh. Rajinder Kumar,
S/o Sh. Anandi.

14. Sh. Opinder Kumar,
S/o Sh. Shiv Pd. Manda.
15. Sh. Rajesh Kumar,
S/o Sh. Dasrath.
16. Dalip Kumar,
S/o Sh. Sarju Ram.
17. Sh. Panch Lal,
S/o Sh. Jamadi Mandal.
18. Sh. Opinder Kumar,
S/o Sh. Sarju Ram.
19. Sh. Sunil Kumar Mandal,
S/o Sh. Sita Ram Mandal.
20. Sh. Sarwan Kumar,
S/o Sh. Anandi Mandal.
21. Sh. Amit Kumar,
S/o Sh. Madan Kumar.
22. Sh. Gaj Raj Singh,
S/o Sh. Hira Lal.
23. Sh. Manoj Kumar,
S/o Sh. Bishan Dev.
24. Sh. Umesh Bhagat,
S/o Sh. Sat Narain Bhagat.
25. Sh. Krishan Kumar,
S/o Sh. Rajinder Singh.
26. Sh. Rajinder Kumar,
S/o Sh. Keshu Ram. Petitioners in CP/
Respondents in RA

(All are working as Parcel Porters under Parcel Office.
Northern Railway, Rewari (Har.) in Bikaner Division)

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Secretary,
Railway Board,
Rail Bhawan,
New Delhi.
3. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
4. The Divl. Railway Manager,
Northern Railway,
Bikaner(Raj.) Review Applicants in RA
1. Sh. D.P. Tripathi,
Secretary,
Railway Board,
Railway Bhawan,
New Delhi.

2. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

.... Respondents in CP

(through S/Sh. P.S. Mahendru, R.L. Dhawan and VSR Krishna)

CP-299/98 in
OA-662/97

1. Sh. Ramesh Chand Bhoi
S/o Sh. Uma Kant Bhoi.
2. Sh. Ram Nath Raidas,
S/o Sh. Pyre Lala Raidas.
3. Sh. Swami Nath Raidas,
S/o Sh. Pyre Lal Raidas.
4. Sh. Laxmi Narain,
S/o Sh. Munni Lal.
5. Sh. Jaggu Ram,
S/o Sh. Om Kar.
6. Sh. Kishan Lal Jatav,
S/o Sh. Narpat Singh Jatav.
7. Mohd. Anwar Khan,
S/o Sh. Mohd. Jalail Khan.
8. Sh. Sanaullah Khan,
S/o Sh. Habibula Khan.
9. Sh. Jagdish,
S/o Sh. Dilli Ram.
10. Sh. Mishri Lal,
S/o Sh. Narain Ji.
11. Sh. Mahendera Gopal,
S/o Sh. Bal Ram Gopal.
12. Sh. Murli Dhan Barik.
13. Sh. Dharambir,
S/o Sh. Mehar Chand.
14. Sh. Shiv Narain,
S/o Sh. Sri Ram.
15. Sh. Hari Ram,
S/o Sh. Bhika Ram.
16. Sh. Mahinder,
S/o Sh. Lallu Ram.
17. Sh. Vikas,
S/o Sh. Gulab Narain.
18. Sh. Daya Kishan,
S/o Sh. Kanhiya Lal.
19. Sh. Ajjuilla Khan,
S/o Sh. Abdulla.
20. Sh. Gulam Rasul,
S/o Sh. Abdulla.

.... Petitioners in CP

(All are working as Parcel Porter at Northern Railway
Delhi Sarai Rohilla Station)

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Sh. V.K. Kaul,
Divl. Railway Manager,
Northern Railway,
Bikaner(Raj.) Respondents
(through S/Sh. P.S. Mahendru, R.L. Dhawan and VSR Krishna)

CP-291/99 in
RA-236/98
QA-2251/97

1. Sh. Mani Ram,
S/o Sh. Khaniya Lal.
2. Sh. Sadhu Ram,
S/o Sh. Nanak Chand.
3. Sh. Banwari Lal,
S/o Sh. Khaniya Lal.
4. Sh. Raj Kumar,
S/o Sh. Net Ram.
5. Sh. Hari Singh,
S/o Sh. Ghinya Ram.
6. Sh. Harbinder Singh,
S/o Sh. Harcharan Singh.
7. Sh. Balbir Singh,
S/o Sh. Midhu Ram.
8. Sh. Budh Ram alias Kuki,
S/o Sh. Manohar Lal.
9. Sh. Hari Kishan,
S/o Sh. Chandgi Ram.
10. Sh. Midhu Ram,
S/o Sh. Gugan Ram.
11. Sh. Naresh Kumar,
S/o Sh. Harphool Singh.
12. Sh. Suresh Kumar,
S/o Sh. Sultan Singh. Petitioners in CP/
Respondents in RA

(All are working as Parcel Porters at various stations
of Northern Railway in Bikaner Division)

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Union of India through
the Secretary,
Ministry of Railway,
Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. The Divl. Railway Manager,
Northern Railway,
Bikaner Division,
Bikaner(Raj.)

4. The Secretary,
Parcel Porters Society,
C/o Chief Booking Supdt.
Northern Railway Station,
Rewari(Har.) Review Applicants in RA

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Sh. Anand,
the Divl. Manager,
Northern Railway,
Bikaner(Raj.) Respondents in CP

(through S/Sh. P.S. Mahendru, R.L. Dhawan and VSR Krishna)

RA-239/98 in
CP-292/99
OA-2258/97

1. Sh. Budh Ram,
S/o Sh. Banwari Lal.

2. Sh. Partap,
S/o Sh. Mohar Singh.

3. Sh. Bhanwar Lal,
S/o Sh. Roop Ram.

4. Sh. Bhanwar Lal,
S/o Sh. Maidhan Ram.

5. Sh. Ghisa Ram,
S/o Sh. Mala Ram.

6. Sh. Budh Ram,
S/o Sh. Laxman Ram.

7. Sh. Raj Kumar,
S/o Sh. Kirpa Ram.

8. Sh. Alamer,
S/o Sh. Faridkhan.

9. Sh. Sant Lal,
S/o Sh. Malu Ram.

10. Sh. Gokal Ram,
S/o Sh. Banwari Lal.

11. Sh. Data Ram,
S/o Sh. Mohar Singh.

12. Sh. Arjun Singh,
S/o Sh. Kalu Ram.

13. Sh. Jagmal Singh,
S/o Sh. Bhanwar Singh.

14. Sh. Makbul,
S/o Sh. Alisher.

15. Sh. Mohd. Hanif,
S/o Sh. Mohd. Yakub.

16. Sh. Yakub Ali,
S/o Sh. Alisher. Petitioners in CP/
Respondents in RA

(All are working as Parcel Porters at Northern Railway
Stations in Bikaner Division)

(through Sh. Yogesh Sharma, Advocate)
Versus

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1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Sh. Anand,
The Divl. Manager,
Northern Railway,
Bikaner(Raj.).

.... Respondents in CP

1. Union of India through
the Secretary,
Ministry of Railway,
Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. The Divl. Railway Manager,
Northern Railway,
Bikaner Division,
Bikaner(Raj.).
4. The Secretary,
Ltd. Co-operative Society,
Rupam Hotel,
Bikaner(Raj.)

.... Review Applicants in RA

(through S/Sh. P.S. Mahendru, R.L. Dhawan and VSR Krishna)

RA-238/98 in

CP-293/99

QA-2265/97

1. Sh. Ram Pal,
S/o Sh. Bhagawat Singh.
2. Sh. Rajinder,
S/o Sh. Ram Kumar Singh.
3. Sh. Ranbir,
S/o Sh. Molad Singh.
4. Sh. Ghisa,
S/o Sh. Baru.
5. Sh. Parbhu Dayal,
S/o Sh. Budh Ram.
6. Sh. Sushil Kumar,
S/o Sh. Bishambar Dayal.
7. Sh. Sunil Kumar,
S/o Sh. Pailey Ram.
8. Sh. Ramotar,
S/o Sh. Niranjan Singh.
9. Sh. Vijay Kumar,
S/o Sh. Mange Ram.
10. Sh. Bilo Ram,
S/o Sh. Fulia Ram.

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11. Sh. Azad Singh,
S/o Sh. Fulia Ram.
12. Sh. Ram Bhagat,
S/o Sh. Mange Ram.
13. Sh. Balwan,
S/o Sh. Dhani Ram.
14. Sh. Bajrang,
S/o Sh. Rati Ram.
15. Sh. Bharat Singh,
S/o Sh. Lillu Ram.
16. Sh. Ram Singh,
S/o Sh. Adu Singh.
17. Sh. Puran Singh,
S/o Sh. Girdhari Lal. Petitioners in CP/
Respondents in RA

(All are working at different stations of Northern Railway
in Bikaner Division)

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Sh. Anand,
the Divl. Manager,
Northern Railway,
Bikaner(Raj.). Respondents in CP
1. Union of India through
the Secretary,
Ministry of Railway,
Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. The Divl. Railway Manager,
Northern Railway,
Division.
4. The Secretary,
Parcel Porters Society,
through Chief Parcel Supdt.,
Northern Railway,
Rewari(Raj.). Review Applicants in RA

(through S/Sh. P.S. Mahendru; R.L. Dhawan and VSR Krishna)

CP-161/2000 in
OA-2314/97

1. Sh. Kamlesh Kumar,
S/o Sh. Charan Singh.

2. Sh. Hari Singh,
S/o Sh. Kishan Lal.
3. Sh. Rakesh Kumar,
S/o Sh. Charan Singh.
4. Sh. Abdul Mazid,
S/o Sh. Mohd. Safi.
5. Sh. Altaf,
S/o Sh. Abdul Mazid.
6. Sh. Mahmood Ali,
S/o Sh. Mohammad Ajmeri.
7. Sh. Vakar Ali,
S/o Sh. Nanay Kha.
8. Sh. Bijender Singh,
S/o Sh. Charan Singh.
9. Sh. Jitender Kumar,
S/o Sh. Charan Singh.
10. Sh. Gandhar,
S/o Sh. Rameshwar Dayal.
11. Sh. Sanjeev Kumar,
S/o Sh. Charan Singh.

.... Petitioners in CP

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Sh. Sukhbir Singh,
the Divl. Manager,
Northern Railway,
Allahabad(UP).

.... Respondents

(through S/Sh. P.S. Mahendru, R.L. Dhawan and VSR Krishna)

RA-235/98 in
CP-294/99
OA-2316/97

1. Sh. Naresh Kumar,
S/o Sh. Rupchand.
2. Sh. Ran Singh,
S/o Sh. Nathu Ram.
3. Sh. Puran,
S/o Sh. Bhura Ram.
4. Sh. Kundan,
S/o Sh. Beg Raj.
6. Sh. Billu,
S/o Sh. Sri Chand.
7. Sh. Mumtaj Kha,
S/o Sh. Sulaman Kha.
8. Sh. Babu Kha,
S/o Sh. Sulaman Kha.
9. Sh. Sawai Singh,
S/o Sh. Sankar Singh.
10. Sh. Babu Singh,
S/o Sh. Sankar Singh.

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11. Sh. Naarang Lal Saini,
S/o Sh. Govind Ram.
12. Sh. Madan Lal,
S/o Sh. Suraj Bhan. Petitioners in CP/
Respondents in RA

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Sh. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Sh. Anand,
the Divl. Manager,
Northern Railway,
Bikaner(Raj.). Respondents in CP

1. Union of India through
the Secretary,
Ministry of Railway,
Rail Bhawan,
New Delhi.

2. The General Manager,
Northern Railway,
Baroda House,
New Delhi.

3. The Divl. Railway Manager,
Northern Railway,
Division.

4. The Secretary,
Ltd. Co-operative Society,
Rupam Hotel,
Bikaner(UP). Review Applicants in RA

(through S/Sh. P.S. Mahendru, R.L. Dhawan and VSR Krishna)

CP-295/99 in
OA-2446/97

1. Sh. Harvillas,
S/o Sh. Gulab Chand.
2. Sh. Jitender Kumar alias Jitu,
S/o Sh. Harvillas.
3. Sh. Jai Kishan,
S/o Sh. Kishan Lal.
4. Sh. Kishori Lal,
S/o Sh. Mewa Ram.
5. Sh. Tulsi Ram,
S/o Sh. Kamwasi Ram.
6. Sh. Balak Ram,
S/o Sh. Than Singh.
7. Sh. Rajinder Singh,
S/o Sh. Daulat Ram.

8. Sh. Hari Singh,
S/o Sh. Daulat Ram.
9. Sh. Ram Bharosi,
S/o Sh. Ramswarup.
10. Sh. Amar Singh,
S/o Sh. Ram Swarup.
11. Sh. Rajinder Singh,
S/o Sh. Moti Lal.
12. Sh. Megh Singh,
S/o Sh. Diwan Singh.

.... Petitioners in CP

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Sh. S.P. Mehta,
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Sh. Sukhbir Singh,
Divl. Railway Manager,
Northern Railway,
Allahabad.

.... Respondents

(through S/Sh. P.S. Mahendru, R.L. Dhawan & VSR Krishna)

CP-233/99 in

RA-258/98

MA-2678/98

QA-1396/98

1. Sh. Ashok Kumar Misra,
S/o Sh. Ram Dev Mishra.
2. Sh. Shiv Pukar Yadav,
S/o Sh. Balli Yadav.
3. Sh. Sunil Kumar,
S/o Sh. Ashok Kumar Mishra.
4. Sh. Ramjeet,
S/o Sh. Sant Ram.
5. Sh. Bacchu Lal,
S/o Sh. Jangali Parshad.
6. Sh. Mahinder Singh,
S/o Sh. Ram Avatar Singh.
7. Sh. Vinod Kumar,
S/o Sh. Ram Dev Mishra.
8. Sh. Sher Singh,
S/o Sh. Subh Ram.
9. Sh. Bhagat Singh,
S/o Sh. Girdhari Lal.
10. Sh. Gur Dayal,
S/o Sh. Ram Lal.
11. Sh. Kishore Singh,
S/o Sh. Rawat Singh.
12. Sh. Subhash Chand,
S/o Sh. Jagdish.
13. Sh. Sanjay Kumar,
S/o Sh. Hukum Chand.
14. Sh. Parmanand,
S/o Sh. Ram Chander.

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15. Sh. Mahavir Singh,
S/o Sh. Jeet Ram.
16. Sh. Kaptan Singh,
S/o Sh. Nand Lal.
17. Sh. Jitender Kumar,
S/o Sh. Amrit Mandal.
18. Sh. Joginder Singh,
S/o Sh. Banwari Lal.
19. Sh. Rajesh Kumar,
S/o Sh. Shyam Sunder Misra.
20. Sh. Lal Singh,
S/o Sh. Gopal Singh.
21. Sh. Aka Khan,
S/o Sh. Zakir Hussain.
22. Sh. Anis Mias,
S/o Sh. Reliamat Ali. Petitioners in CP/
Respondents in RA

(all are Parcel Porters working at various stations of
Northern Railway)

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Sh. O.P. Tripathi,
the Secretary,
Railway Board,
Rail Bhawan,
New Delhi.
2. The General Manager,
(Sh. S.P. Mehta),
Northern Railway,
Baroda House,
New Delhi. Respondents in CP
1. Union of India through
the Secretary,
Ministry of Railway,
Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
3. The Divl. Railway Manager,
Northern Railway,
Bikaner Division,
Bikaner(Raj.)
4. The Secretary,
Parcel Porters Society,
through the L.B. Supdt.,
Northern Railway Station,
Rewari(Har.). Review Applicants in RA

(through S/Sh. P.S. Mahendru, R.L. Dhawan and VSR Krishna)

(2)

MA-1933/2000 in
OA-2901/97

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Ram Narain & Ors. Vs. U.O.I.

Present: Sh. Yogesh Sharma, counsel for applicants.
S/Sh. P.S. Mahendru, R.L. Dhawan and
VSR Krishna, counsel for respondents.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard the learned counsel for both sides on the above mentioned CPs/RAs/MA in the respective OAs alleging incorrect implementation and/or seeking review of the Tribunal's order in these OAs.

2. It is not denied that by the Hon'ble Supreme Court's order dated 08.09.2000 in Writ Petition(Civil) No. 433/98, there is a direction that there shall be no regularisation of parcel porters working at different railway stations notwithstanding any order of any Court, Tribunal or other authority.

3. In the light of the aforesaid order of the Hon'ble Supreme Court, these CPs/RAs/MA are disposed of and notices are discharged, with liberty granted to the parties that if the aforesaid orders of the Hon'ble Supreme Court dated 08.09.2000 are modified or vacated, it will be open to them to seek revival of these CPs/RAs/MA in accordance with law, if so advised.

(Dr. A. Vedavalli)
Member(J)

(S.R. Adige)
Vice-Chairman(A)

/vv/